COURT NO.1

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1398 OF 2015

SANJAY KUMAR

..... APPELLANT(S)

VERSUS

STATE OF BIHAR & ORS. **RESPONDENT(S)** Date : 27-02-2025 This matter was called on for hearing today. CORAM : HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SANJAY KUMAR For Appellant(s) : Mr. Santosh Mishra, AOR For Respondent(s) : Mr. Manish Kumar, AOR Mr. Divyansh Mishra, Adv. Mr. Prem Prakash, AOR Mr. Aditya Harsh, Adv. Ms. Deepali Nanda, Adv. Mr. Atul Kumar, AOR Ms. Sweety Singh, Adv. Ms. Archana Kumari, Adv. Mr. Rahul Pandey, Adv. Mr. Himanshu Raj, Adv. Mr. Harsh Kumar, Adv. Mr. Sudipta Singha Roy, Adv. Dr. Sushil Balwada, AOR Dr. Ranjit Singh, Adv. Mr. Srilok Nath Rath, Adv. Mr. D.B. Goswami, Adv. Mr. Bhupender Pratap Singh, Adv. Ms. Mamta Sharma, Adv. Mr. Sunil Kumar Verma, AOR Mr. Desam Sudhakara Reddy, Adv. **UPON** hearing the counsel the Court made the following ORDER

The appeal is disposed of, in terms of the signed non-

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reportable order.

Pending application(s), if any, shall stand disposed of.

(DEEPAK GUGLANI) AR-cum-PS (signed non-reportable order is placed on the file) (VEENA RANI NAGPAL) COURT MASTER (NSH)